

**COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND  
RESOLUTIONS  
(1954-55)**

**TWENTY-SECOND REPORT**



**LOK SABHA SECRETARIAT  
NEW DELHI  
*March, 1955***

0. 22

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS.

1. Shri M. Ananthasayanam Ayyangar—*Chairman.*
2. Shri Nemi Chandra Kasliwal
3. Shri P. Natesan
4. Shri Raghunath Singh
5. Shri Nageshwar Prasad Sinha
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwani
8. Dr. Natabar Pandey
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar
11. Shri Goswamiraja Sahdeo Bharati
12. Shri Narendra P. Nathwani.
13. Shri C. R. Basappa
14. Shri B. H. Khardekar
15. Shri T. B. Vittal Rao

SECRETARIAT

1. Shri N. C. Nandi—*Deputy Secretary*
2. Shri V. Narasimhan—*Under Secretary.*

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**O**n behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present this their Twenty-second Report.

2. The Committee met on the 5th March, 1955 to consider the Resolutions set down in the List of Business for Friday, the 11th March, 1955.

3. The Members whose resolutions had been included in the List of Business for the 11th March, 1955 were also invited to be present at the meeting. Two of them attended the meeting.

4. With respect to the first Resolution on the List of Business, relating to the setting up of a Corporation for Broadcasting, which remained part-discussed on the 25th February, 1955, the Committee noted that as against 1 hour and 15 minutes allotted for its discussion in their Twentieth Report the resolution had actually been discussed for one hour and seventeen minutes thus exceeding the allotted time by two minutes. As the resolution remains part-discussed, the Committee recommend that an additional time not exceeding 15 minutes over and above the time taken up on the 25th February, 1955 may be allotted for its further discussion on the 11th March, 1955.

5. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 11th March, 1955, recommend the following time-table:—

(i) Resolution regarding Corporation for Broadcasting.	An additional time not exceeding 15 minutes may be allotted for further discussion on the 11th March, 1955 over and above the time of 1 hour and 17 minutes taken up on the 25th February, 1955.
(ii) Resolution regarding Posts and Telegraphs Finance.	2 hours
(iii) Resolution regarding collective bargaining by workers.	2 hours
(iv) Resolution regarding appointment of a Committee on Agricultural Credit.	2 hours

**GANESH SADASHIV ALTEKAR.**

NEW DELHI,  
*The 7th March, 1955.*

## APPENDIX

### **Motion re: Adoption of the Twenty-second Report of Committee on Private Members Bills and Resolutions.**

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 11th March, 1955:—

**“That this House agrees with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th March, 1955”.**

{L.S. Deb. dated 11th March, 1955.}